

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ Shri. D.L. Bhagwat
COURT 28 ADD SESSIONS JUDGE
CIVIL CAUSE LIST DATED 28-09-2020

SR.NO	CASE NO	PARTY NAME	STAGE
1	SUIT 100665/2017	Bank Of India Vs 1.Mrs Sangeeta Nilesh Bhatkal 2.Mr.Nilesh Harishchnadra Bhatkal	EX-PARTE EVIDENCE
2	SUIT 101139/2017	Bank of India Vs Mr. Ansari Mohammed Shafique	EX-PARTE EVIDENCE
3	SUIT 102706/2019	M/s. Global Packaging Vs Sri Chennai Tubes	EX-PARTE EVIDENCE
4	SUMMARY CIVIL SUIT 101281/2015	Smt. Alkaben Jayantilal Sheth Vs Mrs. Kuntal Pratik Shah	Steps
5	SUMMARY CIVIL SUIT 100271/2017	Piramal Sons Pvt. Ltd. Vs 1.Nav Bharat Engicon Pvt. Ltd. 2.Mr. Rajkumar Chuodhary	Steps
6	SUMMARY CIVIL SUIT 101371/2017	Allahabad Bank Vs 1. Shri Dayanand Dynadeo Ramugade 2. Shri Prakash B Jadhav 3. Shri Tarun Kumar	Steps
7	SUMMARY CIVIL SUIT 100419/2017	Mr Ayshman Khanna Vs M/s H. M. Megabrands Pvt Ltd	SERVICE
8	SUMMARY CIVIL SUIT 100142/2018	Dipesh Hiro Jagtani Vs Kushal Janardhan Tambe	AFFIDAVIT OF SERVICE
9	SUMMARY CIVIL SUIT 101059/2018	M/s. Orient Press Ltd. Vs ESS DEE Aluminium Pvt. Ltd.	AFFIDAVIT OF SERVICE
10	SUMMARY CIVIL SUIT 100199/2018	1. Mr. Firoz Hakimuddin Hawadwala 2. Mrs. Yasmin Firoz Jawadwala Vs 1. Mr. Zafar Ahmed Siddiqui 2. M/s. Sky High Realtors and Developers	compliance

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ Shri. D.L. Bhagwat
COURT 28 ADD SESSIONS JUDGE
CIVIL CAUSE LIST DATED 29-09-2020

SR.NO	CASE NO	PARTY NAME	STAGE
1	SUMMARY CIVIL SUIT 100195/2016	Nirpa Sanjay Singh Vs Subhash Vasant Pawar	steps
2	SUMMARY CIVIL SUIT 100196/2016	Nirpa Sanjay Singh Vs Dasrath Bhagwan Bankar	steps
3	SUMMARY CIVIL SUIT 100202/2016	Nirpa Sanjay Singh Vs Avinash Devram Gavare	steps
4	SUMMARY CIVIL SUIT 100274/2016	Nirpa Sanjay Singh Vs Kundal Baliram Rathod	steps
5	SUMMARY CIVIL SUIT 100259/2017	State Bank of India Vs Mr. Charles Nagraj Nadar	steps
6	SUMMARY CIVIL SUIT 101230/2018	M/s. Netcore Solutions Pvt. Ltd Vs Dripcore Technology Pvt Ltd	steps
7	EXECUTION APPLN 100213/2016	MANCHESTER TEXTILE ENGINEERING CO. Vs BIRLA COTSYN INDIA LTD	Reply
8	NOTICE OF MOTION 102644/2016	Ms Manchester Textile Engineering Co - Exe. Appl. No.213 of 2016 Vs Ms Birla Cotsyn India Ltd	Reply
9	SUMMARY CIVIL SUIT 100670/2018	Mr. Ashok Saibu Gadge Vs Mr. Lalmani Ramlakhan Yadav	Reply
10	EXECUTION APPLN 100535/2018	Billion Plastics Pvt. Ltd. Vs Viraj Polyplast Technologies Pvt. Ltd and Ors.	Compliance

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ Shri. D.L. Bhagwat
COURT 28 ADD SESSIONS JUDGE
CIVIL CAUSE LIST DATED 30-09-2020

SR.NO	CASE NO	PARTY NAME	STAGE
1	SUMMARY CIVIL SUIT 101287/2018	Siyaram Silk Mills Ltd. Vs Umesh Agarwal	EX-PARTE EVIDENCE
2	SUMMARY CIVIL SUIT 100080/2019	V. Krishnamurthy Vs Percept Limited	EX-PARTE EVIDENCE
3	SUMMARY CIVIL SUIT 101583/2014	1.AMIZARA AGENCIES Vs 1.DUBOND PRODUCTS INDIA PVT.LTD.	Steps
4	EXECUTION APPLN 100195/2016	SUNITA ANAND SHINDE Vs SATYAWAN RAMCHANDRA PAWAR	Steps
5	EXECUTION APPLN 100196/2016	SUNITA ANAND SHINDE Vs SATYAWAN RAMCHANDRA PAWAR	Steps
6	SUMMARY CIVIL SUIT 100959/2018	M/s. Kelvolt (India) Pvt Ltd Vs Mr. P. C. Rajan Pillai	Steps
7	SUMMARY CIVIL SUIT 100511/2018	Ravindra Poonamchand Angara Vs 1. M/s. Shiva Biochem Industries 2. Chandra Bhan Demla	Service
8	SUMMARY CIVIL SUIT 100055/2019	Shrey Kantilal Jain Vs Raju Sevakram	Service
9	SUMMARY CIVIL SUIT 100766/2017	Mr. Sanjay Ashok Pokhare Vs 1. Smt. Manda Anant Shetye 2. Mr. Omkar Anant Shetye	Report
10	CHAMBER SUMMONS 101981/2019	Mr. Sanjay Ashok Pokhare Vs 1. Smt. Manda Anant Shetye 2. Mr. Omkar Anant Shetye	Report

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ Shri. D.L. Bhagwat
COURT 28 ADD SESSIONS JUDGE
CIVIL CAUSE LIST DATED 01-10-2020

SR.NO	CASE NO	PARTY NAME	STAGE
1	SUMMARY CIVIL SUIT 100710/2018	Mr. Kantilal Bastimal Jodhavat Vs Mr. Santosh Laxman Salvi	EX-PARTE EVIDENCE
2	SUMMARY CIVIL SUIT 100457/2014	Ajai Jaisukh Shah Vs Xsis Promotions (India) Private Limited	FOR TAKING STEPS
3	EXECUTION APPLN 100515/2014	SUNITA ANAND SHINDE Vs SUSHILA MULA SOLANKI	FOR TAKING STEPS
4	SUMMARY CIVIL SUIT 100074/2016	Ramchandra Ganpatrao Deshmukh Vs Sadashiv Jagnnath Mestry	FOR TAKING STEPS
5	SUMMARY CIVIL SUIT 101022/2016	Citroen Switchgears Pvt. Ltd. Vs 1.M/s. S.V. Electricals 2.Shashikant Virshetti Valande	FOR TAKING STEPS
6	CHAMBER SUMMONS 101214/2018	Citroen Switchgears Pvt. Ltd. Vs 1.M/s. S.V. Electricals 2.Shashikant Virshetti Valande	FOR TAKING STEPS
7	SUMMARY CIVIL SUIT 101437/2018	Rajesh Patel Vs General Manger	FOR TAKING STEPS
8	SUMMARY CIVIL SUIT 101327/2018	Corporation Bank Vs Mr. Shaikh Rasool Mustafa	SERVICE
9	SUMMARY CIVIL SUIT 101328/2018	Corporation Bank Vs Mrs. Saida Banu Abdul Rehman	SERVICE
10	SUMMARY CIVIL SUIT 101329/2018	Corporation Bank Vs Mrs. Mushtri Jan	SERVICE

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ Shri. D.L. Bhagwat
COURT 28 ADD SESSIONS JUDGE
CIVIL CAUSE LIST DATED 03-10-2020

SR.NO	CASE NO	PARTY NAME	STAGE
1	SUMMARY CIVIL SUIT 100913/2017	Bank Of Maharashtra Vs 1. Miss. Anchal Raju Thapar 2. Mrs. Ruby Raju Thapar	EX-PARTE EVIDENCE
2	EXECUTION APPLN 100231/2015	SHRI SHASHIKANT K. DUBE Vs RAJKOTIA MEDICARE PVT. LTD.	FOR TAKING STEPS
3	SUMMARY CIVIL SUIT 101150/2018	Shalini Agarwal Vs Broadway Vastu Nirman Limited	FOR TAKING STEPS
4	SUMMARY CIVIL SUIT 101483/2018	Bank of India Vs Mr. Pankaj Sampatrao Kolekar	SERVICE
5	SUMMARY CIVIL SUIT 101484/2018	Bank of India Vs Mr. Sunil Chandulal Patel	SERVICE
6	SUMMARY CIVIL SUIT 100006/2019	Bharat Borana Vs Ajay Chaudhary	SERVICE
7	SUMMARY CIVIL SUIT 100043/2019	M/s. Shankeshwara Food Product Pvt Ltd Vs Mr. Chandra Mohan	SERVICE
8	SUMMONS FOR JUDGT 100172/2019	M/s. Shankeshwara Food Product Pvt Ltd Vs Mr. Chandra Mohan	SERVICE
9	EXECUTION APPLN 100439/2012	Seema Gangadhar Aarote Summ. Suit No 370 of 2012 Vs Babu Buddhi Chandaliya	AFFIDAVIT OF SERVICE
10	EXECUTION APPLN 100440/2012	Seema Gangadhar Aarote Summ. Suit No 370 of 2012 Vs Babu Buddhi Chandaliya	AFFIDAVIT OF SERVICE